GOVERNMENT OF INDIA MINISTRY OF WOMEN & CHILD DEVELOPMENT

LOK SABHA STARRED QUESTION NO. 91 TO BE ANSWERED ON 08.02.2019

WORKING WOMEN HOSTELS

91. SHRI RAM CHARAN BOHRA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the criteria set for sanction of financial assistance for the construction of hostels for working women;
- (b) whether the Government has formulated any action plan for construction of such hostels to meet the rising demand; and
- (c) if so, the details thereof along with the present status of the said plan?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI)

(a) to (c): A Statement is laid on the Table of the House.

Statement referred to in reply to part (a), (b) & (c) of the Lok Sabha Starred Question No. 91 to be answered on 08.02.2019 asked by Shri Ram Charan Bohra regarding Working Women Hostel.

- (a) As per the scheme guidelines, Implementing Agency should meet the following criteria for sanction of financial assistance for the construction of hostel for Working Women:
- (i) It should be either recognized by the State/UT administration under any existing scheme/law or should be well known with the experience of working in the field for at least 3 years, and its work should be reported to be satisfactory by the State Government/Union Territory Administration concerned;
- (ii) It should have a properly constituted Managing Body with its powers, duties and responsibilities clearly defined and laid down;
- (iii) It should ordinarily have been engaged in the field of women's welfare/social welfare/ women's education for a minimum period of three years prior to the request for grant-in-aid under the scheme;
- (iv) Its financial position should be sound and it should have facilities, resources, personnel and expenditure to undertake the management of such a project;
- (v) It should run the hostel and the Day Care Centre for pre-school children on a noprofit basis;
- (vi) The land on which the hostel building is proposed to be constructed should be a public land;
- (vii) The proposal should be recommended by the State Project Sanctioning Committee before being referred to the Ministry for consideration.
- (b) & (c): The Govt. has formulated the following action plan for construction of Working Women Hostels:

S.No.	Items	2018-19		2019-20	
		Target	Achievement	Target	Achievement
1	Construction of new Working Women Hostel	60	3(till 04.02.2019)	75	
2	Sanction of New Hostels in rented premises	5	(till 04.02.2019)	5	
	Total	65		80	
